

O.A./T.A No.

855/99

255

16/02/2010

Dated:

16-2-2010

O.A./T.A Disposed Off/Allowed/Dismissed *in default* (Oral order) by the
Hon'ble Division Bench of Hon'ble Chairman and Hon'ble Mr. L.K.
Joshi, VC (A).

By Order

Mahendra
(Court Officer) (C-I)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA NO. 855/1999

(26)

New Delhi, this the 16th day of February, 2010

Hon'ble Mr. Justice V.K. Bali, Chairman
Hon'ble Mr. L.K.Joshi, Vice Chairman (A)

Shri S.K.Mishra
S/o Sh. N.K.Mishra
R/o 8/4-A, Sector-2,
Gole Market, New Delhi.

(Present: None)

...Applicant

V E R S U S

1. Union of India through
Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. Chief Secretary,
Govt. of NCT of Delhi,
5 Sham Nath Marg,
New Delhi.
3. Commissioner of Police,
Police Headquarters,
I.P.Estate,
Delhi.
4. F.R.R.O.
Hans Bhawan,
I.P.Estate,
New Delhi.
5. Dharmender Kumar,
F.R.R.O.
Hans Bhawan,
I.P.Estate,
New Delhi.
6. S.K.Jain
(the then F.R.R.O.)
presently Addl. Comm. Of Police (Admn.)
Police Headquarters,
I.P.Estate, New Delhi.

7. Sh. Devi Chand,
Enquiry Officer/A.C.P.
DE. Cell, P.S. Defence Colony,
New Delhi.

(By Advocate: Sh. Vijay Pandita)

...Respondents

27

ORDER (ORAL)

Justice V.K. Bali, Chairman

No one appeared on the last date of hearing. Position is no different today. Original Application is dismissed in default.

L.K. Joshi
(L.K. JOSHI)

Vice Chairman (A)

V.K. Bali
(V.K. BALI)
Chairman

sd'